

No. 130

**Certificate that no application has been made for probate or letters of Administration.**

IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
TESTAMENTARY AND INTESTATE JURISDICTION

Re : ..... DECEASED

I, ..... Prothonotary and Senior Master of the High Court of Judicature at Bombay, do hereby certify that I have caused search to be made amongst the records of my office from the ..... day of ..... 19 upto this day, and I find that no one has applied for or obtained probate of the will of ..... deceased or letters of administration to his property and credits.

Dated this ..... day of ..... 19 .

Prothonotary and Senior Master.